

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3368/2017

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

SHRI RAM ASHREY TRIPATHI

Respondent(s)

Date : 10-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

(PARTIAL COURT WORKING DAYS)

For Appellant(s) Mr. Sudarshan Lamba, AOR
Mr. Rishab Sahu, Adv.
Mr. Shashwat Anand, Adv.
Ms. Sushma Verma, Adv.

Ms. Alka Agarwal, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) Mr. Rohit Amit Sthalekar, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matter after partial Court
working days.

(MINI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)